

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

Notification

Jammu, the 19th April, 2022

S.O. 187-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notifies the name of Shri Rajesh Kharka S/o Lt. Sh. Chuni Lal, Member Ward No.6, Municipal Committee, Ramnagar for being declared as elected Vice-President of the Municipal Committee, Ramnagar, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-
(Dheeraj Gupta)IAS
Principal Secretary to Government
Housing & Urban Development Department

No:HUD-LSG0ULBJ/14/2022(C.No.153592)

Dated:- 19-04-2022

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Principal Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K, Jammu.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Director, Urban Local Bodies, Jammu.
7. Deputy Commissioner, Udhampur.
8. Special Secretary to Chief Secretary, J&K.
9. General Manager, Ranbir Government Press, Jammu, for publication, in the Government Gazettee.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Shri Rajesh Kharka S/o Lt. Sh. Chuni Lal, Member Ward No. 06, Municipal Committee, Ramnagar.
12. Executive Officer, Municipal Committee, Ramnagar.
13. I/c website, Housing & Urban Dev. Department.
14. Master file/stock file.

19.04.2022

(Thannaji Bhat)

Under Secretary to the Government

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